NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

: TCP/284/ (IB)/2017

APPLICATION NUMBER

PETITION NUMBER

: R.BALASUBRAMANIAN NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION

REPRESENTATION BY WHOM

: ORANGE AQUA POLY PRODUCTS PVT LTD

K. Ashvim

Counsel for Relpondent

ORDER

Counsels representing both the parties are present. Counsel for the respondent stated that he received information that the matter has been settled between the parties. Counsel for petitioner submitted that he does not have any information in this regard and prayed for time to get instructions from the petitioner regarding the submissions made by the counsel for respondent. Time is extended at request with a direction to file a joint memo of settlement in case the matter is settled. Put up on 06.12.2017.

-5d -S Vijayaraghavan Member (Technical)

-sel -K Anantha Padmanabha Swamy Member (Judicial)